

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 238/MP/2017

Subject : Petition seeking extension in Project scheduled commercial operation date and increase in transmission charges due to unforeseen and uncontrollable events post award of ERSS-VI Transmission Scheme implemented by Darbhanga-Motihari Transmission Co. Ltd. under Tariff Based Competitive Bidding guidelines (Force Majeure events).

Date of hearing : 25.7.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Petitioner : Darbhanga-Motihari Transmission Company Limited

Respondents : Bihar State Power Transmission Company Limited and others

Parties present : Shri Prashanto Sen, Senior Advocate, DMTCL
Shri Shivanshu Singh, Advocate, DMTCL
Shri Amal Nail, Advocate, DMTCL
Shri Amit Kumar, DMTCL
Shri Shashwat Kumar, Advocate, PFCCL
Shri Dinesh P., Advocate, PFCCL
Shri Shantanu Singh, Advocate, PFCCL
Shri Kumar Ritu Raj, PFCCL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsels for the Petitioner and PFCCL jointly requested for short adjournment which was allowed by the Commission.

2. Learned counsel for the Petitioner further submitted that despite notices none of the respondents except PFCCL have filed their replies.

3. After hearing the learned counsels for the Petitioner and PFCCL, the Commission directed the parties to complete their pleadings as a last opportunity, on or before 27.8.2018.

4. The Commission directed that the Petition shall be listed for final hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**